

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4167
ANSWERED ON:19.12.2012
RE ROUTING OF CALLS
Naranbhai Shri Kachhadia

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has suffered a huge loss of revenue due to illegal routing of international calls;
- (b) if so, the details thereof along with the number of cases of re-routing of such calls reported during the last three years and the current year and the revenue loss suffered by the Government, company-wise;
- (c) the action taken by the Government against the erring telecom companies and the officials found responsible for the same; and
- (d) the mechanism put in place to investigate and control the illegal routing of national/international calls?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (c) Madam, Cases have been reported wherein illegal routing of international calls has caused loss to the Government. Number of cases reported so far during 2009, 10, 11 & 12 are 3, NIL, 4 & 1 respectively. FIRs have been lodged with the Police against the culprits. Details of cases i.e. name of company, revenue loss and FIR details are given in Annexure.

(d) 34 Telecom Enforcement, Resource and Monitoring (TERM) Cells have been created across the country by the Government for curbing such activities.